

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 3196
ANSWERED ON 03.08.2017

DISCHARGE OF EFFLUENTS INTO GANGA RIVER

3196. SHRI JITENDRA CHAUDHURY

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Government is aware that 12 billion litres of sewage flows into the Ganga river and its tributaries every day and 75% of Ganga Pollution comes from sewage with 144 drains flowing into the river and if so, the details and the facts thereof;
- (b) whether it is a fact that 764 grossly polluting industries are located along the river and if so, the details thereof; and
- (c) the details of action, the step Government proposes to take in the whole matter?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION
(DR. SANJEEV KUMAR BALYAN)

- (a) During the field survey conducted in the year 2012-13 by Central Pollution Control Board (CPCB), 144 drains were inventorised discharging their effluent directly into the river Ganga. However, during the survey conducted by CPCB in 2016-17, 211 drains were inventorised discharging into river Ganga and its tributaries namely Ramganga, Kali – East and Pandu. The flow through these drains was estimated to be 10705 MLD (which includes sewer as well as non-sewer/natural flow). As per condition assessment and feasibility study carried out by National Mission for Clean Ganga (NMCG), sewage generation from the 108 towns located on the main stem of river Ganga was estimated to be 3078 MLD.
- (b) As per the inventorisation carried out during 2016-17, 1109 GPIs are located in the five Ganga states which discharge their effluent in the River Ganga and its major tributaries, Ramganga and Kali-east.
- (c) Namami Gange programme has been launched as a holistic approach covering all existing ongoing projects and new initiative. Under Namami Gange Programme 163 projects for various activities such as sewage infrastructure, river front development, ghat & crematoria, ghat cleaning, rural sanitation, river surface cleaning, Biodiversity and afforestation etc. have been sanctioned. Out of 163 projects, 41 numbers of projects have been completed so far. Surprise inspection of Gross Polluting Industries (GPIs) is done on regular basis. Action is taken against non-compliant industries as per the provisions contained in Environment Protection Act, 1986 and Water (Prevention and Control of Pollution) Act, 1974.